

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A.NO.619/95

Hon'ble Shri P.T.Thiruvengadam, Member(A)

New Delhi, this 5th day of June, 1995

Shri Durg Bahadur
s/o Shri Dil Bahadur
Quarter No.H-346 Type-I
New Police Lines, Kingsway Camp
Delhi. (None) Applicant

Versus

Commissioner of Police Delhi
Delhi Police Headquarters,
M.S.O.Building
I.P.Estate
New Delhi.

Deputy Commissioner of Police
Headquarters-III
Delhi
Delhi Police Headquarters
M.S.O.Building
I.P.Estate
New Delhi. (None) ... Respondents

O R D E R (Oral)

The case has been taken up on the revised call. No one appeared on behalf of the applicant. The OA is accordingly dismissed in default of appearance on behalf of the applicant. No costs.

A. J. Rao

(P.T.THIRUVENGADAM)
MEMBER(A)

/RAO/